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(2024) 11 NCDRC CK 0068

National Consumer Disputes Redressal Commission

Case No: Revision Petition No. 1327 Of 2019

Rajasthan State Industrial Development & Investment

Corporation Ltd. (RIICO)

APPELLANT

Vs

Dwarka Prasad RESPONDENT

Date of Decision: Nov. 25, 2024

Acts Referred:

• Consumer Protection Act, 1986 - Section 21, 21(b)

Hon'ble Judges: Avm J. Rajendra, Avsm Vsm (Retd.), Presiding Member

Bench: Single Bench

Advocate: Nikhil Jain, Somdev Tiwari

Final Decision: Dismissed

Judgement